

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-4891- JK (LD) of 2026
DATED: - 15 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Finance Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court on India/ Hon'ble High Court of J&K and Ladakh /Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

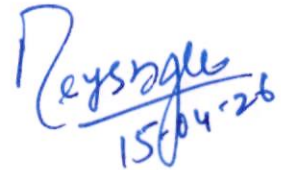
Commissioner/Secretary to the Government

Dated:- 15- 04 - 2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Finance Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


15/04/26

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 4891– JK (LD) of 2026 dated 15.04.2026.

S No.	Title of the case	OIC
1	Shahid Rashid Vs U.T of J&K & Ors. in W.P. (C.) No. 297/2026.	Mr. Amir ul Haq Nath (JKAS) STO Circle "Kulgam"
2	Adil Lateef Shah Vs Union Territory of J&K & Anr. in W.P. (C.) No. 338/2026	Mr. Parvaiz Ahmad Shah, STO Circle "Budgam"
3	M/s Ramcides Cropscience Private Limited Vs Union Territory of Jammu & Kashmir & Ors. in W.P. (C.) No. 616/2026.	Mr. Pritam Lal, STO Circle "I" Jammu
4	Yash Paul Sharma Versus U.T of J&K and Ors. in OA No. 2047/2025	Mr. Kuldip Kumar, Chief Accounts Officer

